## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/136/ (IB)/2017

NAME OF THE PETITIONER(S)

: SUYOG MERCHANDISE SHIPPING PVT LTD

NAME OF THE RESPONDENT(S)

: NISSAN MOTORS INDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

P.J. RISHIKESH P.J. SRICHNESH

984118-8677

For Petitius

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## **ORDER**

Shri T J Sri Ganesh, counsel for petitioner present and submitted that there was a proposal mooted by the respondent for settlement. Today there is no representation on behalf of the respondent. Counsel for petitioner is directed to send private notice for their appearance and submissions on the next date of hearing. Put up on 24.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)